376	Written Answers to		[RAJYA SABHA]			Unstarred Questions	
1	2	3	4	5	6	7	8
11.	Rajsthan	16		7.07			
12.	Haryana	3		7.04	2.52		
13.	Uttarakhand	5					
14.	Tamil Nadu	49					
	Total	4306	374.66	291.03	40.44	37.97	79.90

Interlinking of rivers

1706. DR. PRABHAKAR KORE: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that Government has started the work on the first river-link project in the country;
 - (b) if so, the details thereof; and
- (c) the details of other such river-link projects which have been identified in the country, State-wise?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) The Detailed Project Reports (DPR) for Ken-Betwa Link, Damanganga - Pinjal links have been completed by NWDA.

(b) and (c) The Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR, RD & GR) has formulated a National Perspective Plan (NPP) for Water Resources Development in 1980 envisaging inter-basin transfer of water from surplus basins to deficit basins/areas. National Water Development Agency (NWDA) has identified 30 links under the NPP. The stage for implementation of interlinking of river projects has yet not been reached.

The implementation of Inter Linking of Rivers (ILR) involves various steps such as preparation of Feasibility Reports of links, negotiation and consensus among concerned States, agreement with neighbouring countries if links involve areas lying in other countries, preparation of Detailed Project Reports of the projects and structures identified for the link, clearance from appraisal agencies such as Ministries of Environment & Forests and Climate Change, Tribal Affairs, and WR, RD & GR; investment clearance by the Planning Commission and funding for the project. Details of the river links identified

under NPP and the status of the Feasibility Report, DPR and States benefited are given in Statement. [Refer to Statement Appended to the answer to USQ No. 1698(c)]

Australian cooperation in Ganga River Basin master plan

- 1707. SHRI SUKHENDU SEKHAR ROY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether Government is considering any proposal to involve Australia for preparation of Ganga River Basin master plan and model, development of hydrological cloud, sharing of data, etc. for Ganga rejuvenation;
 - (b) if so, the details thereof;
- (c) whether the Central Water Commission opposed the move *inter-alia* on the ground that India's water security would be at stake inasmuch as hydrological data of Ganga is classified; and
 - (d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) to (d) Government of India and Australia have entered into a memorandum of understanding(MOU) in September, 2014 for enhancing cooperation on Water Resources Development and Management through the sharing of policy and technical experiences. The MOU has a validity of 5 years. A draft action plan has been prepared by the Australia side under the MOU in which *inter-alia*, study of Ganga River restoration and rejuvenation is proposed to be carried out. The action plan has not yet been finalized.

Irrigation management

1708. DR. K.P. RAMALINGAM: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that every agricultural field in the country would have irrigation facility during the next ten years;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government had already requested the States to enact legislation for involvement/participation of farmers in irrigation management at different levels; and
 - (d) if so, the details thereof?